

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 331
(IB)-894(ND)2019
IA/3541/2020

IN THE MATTER OF:

Ram Niwas & Sons

...

Applicant/Petitioner

Versus

M/s. Palm Developers Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC Code,2016

Order delivered on 11.11.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS: - Mr. Angad Varma, Adv, Mr. Prashant Kumar, Adv. with Manoj Singh, IRP, Arvind Kumar Counsel for IRP along with the IRP Mr. Manoj Kumar Singh, Mr. Nitya Sharma Adv, Standing Counsel CGST For Applicant, U N Singh Advocate for Greater Noida Authority

ORDER

Renotify this case 25.11.2020.


T.S. Singh

(Court Officer)